

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No. 312**

IA-4601/2021

In

IB-412(ND)/2021

**IN THE MATTER OF:**

M/s. State Bank of India

**Vs**

Archana Aggarwal

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 95 of IBC, 2016**

**Order delivered on 08.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ankur Mittal, Adv., Mr. Bhaskar, Adv.

For the Respondent : Mr. Ajay Kumar, Ms. Stuti, Mr. Vijayant, Advocates.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA-4601/2021:-**

The Ld. Counsel appearing for the parties submitted that CWP-26668/2021 pending before the Hon'ble Punjab & Haryana High Court and is coming up for hearing on 21.05.2024 and therefore, prayed for a short adjournment.

List the matter on **06.06.2024**.

Sd/-

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**